

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DIRECTORATE GENERAL OF FOREIGN TRADE  
UDYOG BHAWAN, NEW DELHI**

Dated 08<sup>th</sup> September,2006

**O&M Instruction No. 06/2006**

**Subject:- Rationalization of the work in DGFT**

Attention is invited to the OMI 12/2003 dated 30.10.2003.

With a view to ensuring more efficient functioning of Policy Division, the Section namely 'Policy Cell-IV' is merged with 'Policy Cell -I'.

The name of "Advance Licencing Committee" also stands changed into "Norms Committee" .

This issue with the approval of DG.

Sd/-  
(Ramanand Meena)  
Deputy Director General of Foreign Trade

To

1. All officers/Sections at Hqrs.
2. All Zonal/ Regional Offices of DGFT.

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